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**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

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**3. O.A. No.060/00787/2014**

**ANJULIKA MAGAN**

**APPLICANT**

**VERSUS**

**UNION OF INDIA**

**RESPONDENTS**

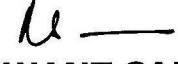
**21.11.2014**

Present: Sh. Sudhanshu Makkar, counsel for the applicant.  
Sh. R.K. Sharma, counsel for respondents No.1 and 2.  
None for respondent No.3.

1. Learned counsel for the applicant states at the Bar that he has instructions from the applicant to withdraw the present O.A.
2. Hence the O.A. is disposed as withdrawn.

  
**(DR. BRAHM A. AGRAWAL)**  
**MEMBER (J)**

'KR'

  
**(RAJWANT SANDHU)**  
**MEMBER (A)**